

2. The IRLC payment to be implemented by the Coal Companies shall incorporate/comply with the stipulations mentioned in the coal supply agreement of power sector and other provisions mentioned in the agreement.
3. IRLC payment should mention that the payment through IRLC is anytime, unlimited withdrawal by Coal Companies shall be accepted by the banks.

Accidents in coal mines

810. DR. VIKAS MAHATME: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the number of accidents that occurred in coal mines in the country is higher than the number of accidents that occurred in the non-coal mines during the last three years and steps that have been taken in this regard; and

(b) whether there is usage of eco-friendly surface mines for blast free mining and avoidance of accepted risks?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Yes, Sir. Ministry of Labour and Employment (MoL&E) has reported that the number of accidents occurred in coal mines in the country is higher than the number of accidents that occurred in the non-coal mines during the last three years. The number of accidents occurred in coal mines and non-coal mines in the country during each of the last three years is given below:—

Year	Coal mines		Non-coal mines	
	No. of Fatal Accident	No. of serious accident	No. of Fatal Accident	No. of serious accident
2016	67	268	39	37
2017	56	183	46	21
2018	49	197	47	18
2019*	51	88	47	29

* Data for the 2019 are provisional and data for 2019 are as per the report received upto 31.12.2019.

In order to prevent re-occurrence of accidents in future, Directorate General of Mines Safety issues circular for the mining industry for preventive measures to be taken. Further, DGMS officers conduct Inspections of mines to assess the safety parameters.

Apart from the above, coal companies also take several precautionary steps to prevent mine accidents and to improve the standard of safety are as under:—

1. Preparation and implementation of risk assessment based Safety Management Plans (SMPs).
2. Preparation and implementation of Principal Hazards Management Plans (PHMPs) along with Trigger Action Response Plan (TARP).
3. Formulation and compliance of Site-specific Risk Assessment based Standard Operating Procedures (SOPs).
4. Conducting safety audit of mines.

(b) Yes, there is usage of eco-friendly surface mines for blast free mining and avoidance of accepted risks.

Supply of coal to thermal power plants

†811. SHRI R. K. SINHA: Will the Minister of COAL be pleased to state:

(a) the total tonnage of coal supplied to thermal power plants of the country during the last five years; and

(b) the quantum of coal imported and domestically produced respectively, out of the said coal supply?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) The receipt of domestic and imported coal at the coal based thermal power plants in the country during last five years is as under:—

(Figures in Million Tonnes)			
Year	Receipt of Domestic Coal	Receipt of imported coal	Total Coal Supply
2014-15	450.9	91.3	542.2
2015-16	480.9	80.7	561.6
2016-17	494.9	66.2	561.1
2017-18	538.6	56.4	595.0
2018-19	582.1	61.7	643.8

†Original notice of the question was received in Hindi.